



भारत सरकार
Government of India

वित्त मन्त्रालय
Ministry of Finance

प्रतिभूति अपीलीय न्यायधिकरण
Securities Appellate Tribunal

अरनेस्ट हाऊस, 14वाँ तल, नरिमन पॉइंट, मुंबई - 400 021
Earnest House, 14th Floor, Nariman Point, Mumbai - 400 021
Tel.: 022-22021520 Fax : 022-22021341

Ref.No.SAT/Admn./2020-21/1380

Date : 19-August-2020


NOTIFICATION Date : 19-08-2020

**Sub:- Extending the closure of the Tribunal till 2nd September, 2020
due to general lockdown by the Government.**

In consideration of the extension of the lockdown in Containment zones upto 31/08/2020 vide MHA Order dated 29th July 2020 and in consideration of extension of the lockdown in the entire State of Maharashtra further till midnight of 31st August, 2020, the Hon'ble Presiding Officer and the Members of SAT, is of the view that Tribunal shall further remained closed up to 02/09/2020 however with the following directions:-

1. The directions already issued and permitted from time to time shall be continued and all earlier orders shall be aligned with the present order and shall remain in force up to and inclusive of 02 September, 2020.
2. The judicial work of the Tribunal shall remain suspended till 2nd September, 2020.
3. The cases fixed for hearing for the period from 19th August 2020 to 2nd September, 2020 will be adjourned and rescheduled as per the table given below:-

Cases fixed for hearing on (1)	Next date of hearing (2)
20/08/2020	22/10/2020
21/08/2020	23/10/2020
24/08/2020	26/10/2020
25/08/2020	27/10/2020
26/08/2020	28/10/2020
27/08/2020	29/10/2020
28/08/2020	02/11/2020
31/08/2020	03/11/2020
01/09/2020	04/11/2020
02/09/2020	05/11/2020


19.8.2020

4. Interim orders, if any, which are operating shall remain in force till the next date of hearing.
5. The Tribunal will function through video conference from 20/08/2020 from 11.30 a.m. to 4.30 p.m. until further orders.
6. Office of the Registry shall function from 20/08/2020 from 11 a.m. to 4.30 p.m. until further orders with limited staff for the purpose of administrative work.
7. In case of extreme urgent matters, parties may file cases by adopting Standard Operating Procedures (SOPs) laid down in notification dt. 28/04/2020 and 02/06/2020. Parties are required to contact the Registrar on his cell No. 9834615300 and on Email address: 'registrar-sat@nic.in' who, in turn, will place the matter before the Hon'ble Presiding Officer / Members for appropriate orders.
8. This issues by the order of the Hon'ble Presiding Officer, SAT.

Registrar


19/8/2020
Securities Appellate Tribunal

Dated: 19/08/2020.